

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 19/8/04

Registration No. 64 645/04

C.L. Soni

Applicant (s)

VERSUS

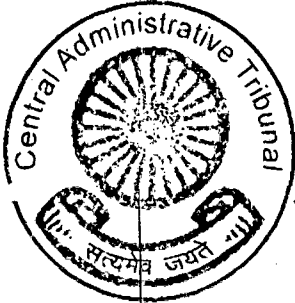
Govt of M.P.

Respondent (s)

A copy of the ORDER dated 18/8/04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

18.08.04

To,



Hon. Mr. M.P. Singh, V.C.
Hon. Mr. A.K. Bhatnagar, J.M.

Shri S.K. Pathak learned counsel for the applicant seeks permission to withdraw the O.A. He is permitted to withdraw the O.A. with a liberty to approach the appropriate forum.

Sd/-
J.M.

Sd/-
V.C.

सत्य प्रतिलिपि

Dy. REGISTRAR
Central Admn. Tribunal.
Jabal Pur Bench

Issued
on 19.8.04